

FORM G
INVITATION FOR EXPRESSION OF INTEREST FOR
M/S METALITE ECO FUTURE LABS PRIVATE LIMITED OPERATING IN ROAD
MARKING SECTOR AT REGISTERED OFFICE 4417/7, ANSARI ROAD,
DARYAGANJ, NEW DELHI- 110002

(Under Regulation 36A(1) of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

RELEVANT PARTICULARS		
1.	Name of the corporate debtor along with PAN/ CIN/ LLP No	M/s Metalite Eco Future Labs Pvt. Ltd. (CIN-U73100DL2010PTC206820)
2.	Address of the registered office	4417/7, Ansari Road, Daryaganj, New Delhi- 110002
3.	URL of website	www.metaliteeco.in
4.	Details of place where majority of fixed assets are located	Greenfield Colony, Faridabad, Haryana.
5.	Installed capacity of main products/ services	Thermoplast paint for Road Marking. Product installed capacity-6000 Ton Per Annum.
6.	Quantity and value of main products/ services sold in last financial year	Year 2020-21 Value INR 118.04 Lacs Quantity 781.725 Ton
7.	Number of employees/ workmen	NIL
8.	Further details including last available financial statements (with schedules) of two years, lists of creditors, relevant dates for subsequent events of the process are available at:	Further details can be sought by the Email to Cirpmetaliteeco2023@gmail.com
9.	Eligibility for resolution applicants under section 25(2)(h) of the Code is available at:	The eligibility criteria for prospective resolution applicant can be obtained by email to Cirpmetaliteeco2023@gmail.com
10.	Last date for receipt of expression of interest	13/06/2023
11.	Date of issue of provisional list of prospective resolution applicants	23/06/2023
12.	Last date for submission of objections to provisional list	28/06/2023
13.	Process email id to submit EOI	Cirpmetaliteeco2023@gmail.com

Sunil Kumar Agrawal
Resolution Professional (RP)
(IBBI/IPA-002/IP-N00081/2017-18/10222)

Date: 30.05.2023

E-205, LGF, Greater Kailash Part-II, New Delhi- 110048

Place: New Delhi

(Note : Earlier issued Date: 12.05.2023)